

F. No. J-11016/6/2022-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 7th June, 2022

ORDER

With reference to this Department's earlier Order No. J-11016/1/2020-Judicial dated 25.09.2020 regarding engagement of Advocates for the Supreme Court of India, the personal details of Shri "Ashutosh Gadhe" whose name is figuring in the aforesaid order dated 25.09.2020 in the list of Group 'A' Panel Counsel at serial number 5, stand corrected/updated as shown under column 'IV' in the table below:

| Name of the Counsel (as per said order dated 25.09.2020) (Shri) | Name of court / and category of panel engaged for | Corresponding Serial No. in the said Order dated 25.09.2020 | Name & other personal details stands corrected/updated as |
|---|---|---|--|
| I | II | III | IV |
| Ashutosh Gadhe | Supreme Court of India as Group 'A' Panel Counsel | 5 (in list of Group 'A' Panel Counsel) | Name: ASHUTOSH GHADDE Email: ashutosh.ghade@gmail.com Office: E-350, GF and LGF, East of Kailash, New Delhi-110065 Mob: 8085491619 |

2. Except the correction / updation as shown under column 'IV' in the table above, rest of the contents of the aforesaid order dated 25.09.2020 remain same.

3. Hindi version of this order will follow.

R. K. Srivastava

(R. K. Srivastava)
Joint Secretary & Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General for India, PS to Solicitor General of India, PS to All Addl. Solicitors General in the Supreme Court of India.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. The Group 'A' panel counsel, as above.
6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
7. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

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